

[Print](#)**Defective Case Register from 2025-11-11 to 2025-11-11**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-RSA/46120/2025	SAROJ KUMAR PADHY	2025-11-11	1.Valuation and C.Fee Payable not furnished.2.Deficit A.Fee on the C.Copy of both the judgment and Decree be filed.3 L.A.Court Judgment and Decree be arranged properly.Put up for further S.R after rectification and Payment of C.Fee.
2	D-WP(C)/45265/2025	SWETALANA DAS	2025-11-11	O.P.NO.1 ADDRESS NOT MENTIONED.
3	D-CRLREV/33661/2025	SHANTI PRAKASH MOHANTY	2025-11-11	1.Authentication fee Rs 2.20 not paid
4	D-CRLMC/33955/2025	MANORANJAN PADHY	2025-11-11	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished on declaration.2. Name of the petitioner not correctly furnished in the petition.
5	D-ABLAPL/34371/2025	BIJAYA KUMAR RAGADA	2025-11-11	1. Annexure 1 page 8 9 12 and 13 not legible.
6	D-CRLREV/33956/2025	NIRANJAN LENKA	2025-11-11	1. Pages no -18 20 33 and 34 not legible
7	D-ABLAPL/34349/2025	SIDHARTHA DAS	2025-11-11	Nomenclature in prayer and sl.no.4 of affidavit not properly mentioned.
8	D-WP(C)/46143/2025	ABHIRAM SWAIN	2025-11-11	.Receipt Showing Serv.copy To cg not Filed.
9	D-CONTC/45605/2025	SANGRAM JENA	2025-11-11	1. Page no.10 Annex-1 not exhibited.
10	D-WP(C)/44776/2025	BIRAJA PRASAD TRIPATHY	2025-11-11	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.D.C.Fee of Rs.36 to be paid on C.T.
11	D-CONTC/45603/2025	SANGRAM JENA	2025-11-11	1. FAO case number not correctly furnished in para no.1.
12	D-WA/45647/2025	UMESH CHANDRA BEHURA,A.G.A	2025-11-11	Legible copy of page no. 101-121,123-186, 188,190,192,198-222,232-235,238,240,-242,244,246,252,295,296,297,302-306 are to be filed. Put up for SR after disposed of I.A. filed for dispensing with c. copy of impugned order.
13	D-WP(C)/45275/2025	SWETALANA DAS	2025-11-11	O.P NO 1 ADDRESS NOT MENTIONED.
14	D-WP(C)/45278/2025	BISWARANJAN MOHAPATRA	2025-11-11	Ground and Good Ground certificate not furnished.
15	D-CRLMC/34112/2025	UMA CHARAN MISHRA	2025-11-11	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Page nos.18 and 19 not neat and legible.
16	D-BLAPL/34114/2025	SUSHMA SHARMA	2025-11-11	Name of trial court and date of rej. order not mentioned in the cause title and prayer and

				c.copy/ free copy of order to be filed . Then S.R. will be made.
17	D-MATA/45753/2025	PRADIPTA KISHORE BHUYAN	2025-11-11	Period of Delay 2100 days 2.Vakalatnama properly stamped, Executed and accepted - not correctly executed
18	D-WP(C)/45296/2025	SIBA PRASAD PATRA	2025-11-11	1. Copy of order dated 03.11.2022 passed by the Honorable Supreme Court to be filed.2. Khata No. under Annexure-1 does not tally with Index and para-3 of the petition.
19	D-ABLAPL/34347/2025	SIDHARTHA DAS	2025-11-11	Nomenclature in prayer and sl.5 of affidavit not properly mentioned.
20	D-WP(C)/46097/2025	JAGAJIBAN PRADHAN	2025-11-11	Annex-1 not exhibited at page no.8 as per Index. 2.Adv.Welfare fee of Rs.15/- not affixed on V.nama
21	D-WP(C)/45710/2025	BHOJRAJ SETH	2025-11-11	Annex-2 not filed.
22	D-WP(C)/45916/2025	SANJIB MOHANTY	2025-11-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
23	D-BLAPL/34121/2025	ANUP UDAYA SENAPATI	2025-11-11	1.The lower Court mentioned in the Cause Title petition and Prayer portion wherein the case is pending does not tally with that of Rejection order
24	D-WP(C)/45233/2025	SWETALANA DAS	2025-11-11	Nomenclature of the case not furnished in V.nama
25	D-MACA/45676/2025	GIRIJA PRASAD DUTTA	2025-11-11	Period of Delay 39 days
26	D-CRLA/34089/2025	JUGALA KISHORE PANDA	2025-11-11	1.Dt. of judgement not correct in index.2.sl.no.6 repeated in petition.
27	D-WA/45995/2025	DEBASHIS TRIPATHY,A.G.A	2025-11-11	Legible copy of page no. 45 47 50 62 70 are to be filed.
28	D-BLAPL/34177/2025	S. DEBABRATA REDDY	2025-11-11	i)BLAPL no.213/2021 and 1710/2023 not mentioned in Reference certificate.ii)Affidavit not in proper format.iii) C.copy of annexure-3 not filed.iv).Receipt Showing Serv.copy To CBI not Filed.
29	D-WP(C)/45279/2025	BIBHUTI BHUSAN CHOUDHURY	2025-11-11	1.Annexure-3 and 4 not marked.2.Book marked not correctly furnished.
30	D-CRLREV/33919/2025	BIBHUDHENDRA KUMAR RATH	2025-11-11	Put up SR after filing the consolidated petition.
31	D-WP(C)/44014/2025	RABI NARAYAN MISHRA	2025-11-11	Coy not served on S.C.(T).2.Vehicle no. not mentioned in the prayer portion.
32	D-CONTC/45524/2025	KSHIROD KUMAR ROUT	2025-11-11	REFERENCE CERTIFICATE NOT FURNISHED
33	D-ABLAPL/34425/2025	SMRUTI RANJAN ROUT	2025-11-11	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
34	D-CRLMC/33992/2025	UMAKANTA BARIK	2025-11-11	1. Synopsis and Date chart not alphabetic paginated in Index.
35	D-ABLAPL/34261/2025	JULIYAS PRASAD BEHERA	2025-11-11	1. Address to Honourable Court not proper. 2. Paragraph Declaration not correct. 3. Undertaking at page 7 not signed.
36	D-CRLMC/34021/2025	HIMANSHU BHUSAN DASH	2025-11-11	1. Synopsis and Date chart not alphabetic paginated in Index.

37	D-ABLAPL/34276/2025	SARADA PRASAD DASH	2025-11-11	1. Date of FIR mentioned in Date Chart not correct.
38	D-CRLMC/34264/2025	ARIJEET MISHRA	2025-11-11	1. Certified copy of annex-1 not filed.
39	D-CRLA/34061/2025	AJAYA KUMAR MOHARANA	2025-11-11	code no. not mentioned in the index
40	D-WP(C)/46358/2025	ANSHUMAN MISHRA	2025-11-11	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Annexures not reflected in averments.
41	D-CONTC/45544/2025	LAXMIKANTA TRIPATHY	2025-11-11	Code NOT INDICATED
42	D-CRLMC/33898/2025	ALOK KUMAR MOHAPATRA	2025-11-11	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. C.copy of annexure-1 not filed
43	D-ABLAPL/34377/2025	JUDHISTHIR SAHOO	2025-11-11	1. Page marking of Date Chart not correct.
44	D-WP(C)/45250/2025	PRAFULLA KUMAR MOHAPATRA	2025-11-11	Page nos.36 to 42 not filed.
45	D-BLAPL/34181/2025	AMULYA RATNA PANDA	2025-11-11	Free/Certified copy of Rejection order not filed.
46	D-MACA/45715/2025	GIRIJA PRASAD DUTTA	2025-11-11	Period of Delay 753 days
47	D-CRP/44772/2025	SUSHANTA KUMAR JOSHI	2025-11-11	Valuation and C.Fee Payable be furnished and Put Up there after for further S.R.
48	D-WP(C)/45738/2025	BISWAJIT MOHAPATRA	2025-11-11	GROUND column not mentioned
49	D-WP(C)/46098/2025	JAGAJIBAN PRADHAN	2025-11-11	1.D.C.fee of Rs.6/- to be paid in cause title.2.Annex-1 not exhibited at page no.8 as per Index
50	D-ABLAPL/34182/2025	SANJIB KUMAR BHANJADEO	2025-11-11	1. Vakalatanama not in proper format. 2. Vakalatanama not properly scanned.
51	D-ABLAPL/34293/2025	SURESH KUMAR PANDA	2025-11-11	20-VERNACULAR CERTIFICATE NOT FURNISHED.
52	D-WP(C)/45281/2025	SWETALANA DAS	2025-11-11	OP NO.1 ADDRESS NOT MENTIONED.
53	D-CRLA/34372/2025	KULDEEP MOHANTY	2025-11-11	1-Page No.36 and para-4 of page No.56 of Annexure-2 not legible, 2-Annexure-2 not attested
54	D-MATA/46019/2025	SIVA SANKAR CHAINI	2025-11-11	Period of Delay 87 days
55	D-CMP/46039/2025	JAGAJIBAN PRADHAN	2025-11-11	This may be regd. as RSA
56	D-BLAPL/34236/2025	USHARANI PATI	2025-11-11	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Put up for further SR
57	D-CRLMP/34286/2025	MANORANJAN KHATUA	2025-11-11	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

				1. Page no. 20 Annex-5 not exhibited. 2. Page nos.12 and 15 not legible.
58	D-ABLAPL/34301/2025	SANGRAM KUMAR SINGH	2025-11-11	1. Synopsis and Date chart are not mentioned in the Index.
59	D-WP(C)/45776/2025	ANUP KUMAR MOHAPATRA	2025-11-11	Good ground certificate not furnished.
60	D-WP(C)/46060/2025	JAGAJIBAN PRADHAN	2025-11-11	Annex-1 not exhibited at page no.7 as per Index.
61	D-WP(C)/46101/2025	JAGAJIBAN PRADHAN	2025-11-11	Annex-1 not exhibited at page no.8 as per Index.
62	D-WA/45814/2025	SANJIB MOHANTY	2025-11-11	Date of order wrongly mention in Index.
63	D-WP(C)/42615/2025	PANKAJ SONI	2025-11-11	RESPONDENT NO 7 ADDRESS NOT MENTIONED
64	D-WP(C)/45297/2025	SIBA PRASAD PATRA	2025-11-11	1. Copy of order dated 03.11.2022 passed by the Honorable Supreme court to be filed
65	D-CRLREV/33959/2025	NIRANJAN LENKA	2025-11-11	1.Address of The Honorable C.J. not correctly mentioned in I.A . 2. pages 18 19 20 33 not legible.
66	D-CRLREV/34201/2025	LAXMIDHAR MAHAPATRA	2025-11-11	1.good ground certificate not furnished
67	D-ABLAPL/34403/2025	LAXMIDHAR DASH	2025-11-11	1. Paragraphs not properly Serial numbered. Para 6 marked twice. 2. Occupation of Deponent not mentioned. 3. Annexure 3 page 27 not legible.
68	D-ABLAPL/33907/2025	RAJIV KUMAR MAHANTA	2025-11-11	1.Address of the Petitioners in Sl.No. 1 to 6 wrongly mentioned instead of Sl. No. 1 to 5 in cause title. 2. Similarly Sl. No. 7 to 8 wrongly mentioned instead of Sl. No. 6 to 7.
69	D-WP(C)/46011/2025	SONITA BISWAL	2025-11-11	1. Annex- 3 and 4 not mentioned in petition
70	D-CRLMC/34025/2025	CHHABI LAL NIAL	2025-11-11	1. Petition alongwith annexures not correctly paginated in index.Put up for further S.R.
71	D-ABLAPL/34324/2025	RABINDRA NATH PANDA	2025-11-11	i) Page nos. 7 8 not legible.
72	D-ABLAPL/34321/2025	ARJUNA CHARANA BEHERA	2025-11-11	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) P.S. case no. mentioned in cause title not tally with para -1 and 2 of the petition.ii) For further S.R.
73	D-CRLMC/34047/2025	HARAPRASAD PANDA	2025-11-11	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Page nos.12 to 58 not neat and legible.2.Date of F.I.R. under Annexure-2 does not tally with para-2 of the petition.3. Synopsis and Date chart not alphabetic paginated in Index.
74	D-CRLMC/34267/2025	ARIJEET MISHRA	2025-11-11	1. GR case number not correctly furnished in Prayer of the I.A. petition.
75	D-RSA/46305/2025	PARTHA SARATHI DAS	2025-11-11	Put up for further S.R after payment of C.Fee of Rs.4184.25 for computing the period of

				limitation.
76	D-WP(C)/45284/2025	SWETALANA DAS	2025-11-11	ADDRESS NOT MENTION OF RESPONDENT NO.1
77	D-ABLAPL/34308/2025	SARAT KUMAR JENA	2025-11-11	1.Paragraphs mentioned in the petition is not under the Affidavit
78	D-CRLMC/33897/2025	ALOK KUMAR MOHAPATRA	2025-11-11	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  Page no.13 and14 not correctly arranged. C copy of annexure-1 not filed.
79	D-RVWPET/40556/2025	SIBADUTTA RAMAPRASAD MISHRA	2025-11-11	Put up for SR after filing of c. copy of impugned order.
80	D-RPFAM/45347/2025	ANKAN PANDA	2025-11-11	good ground not furnished
81	D-MATA/46301/2025	JUDHISTHIR SAHOO	2025-11-11	8-CAUSE TITLE NOT IN ORDER.  1.Vakalatnama properly stamped, Executed and accepted - yes , but marital status not stated
82	D-CRLA/33923/2025	PRABIR KUMAR RAY	2025-11-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs. 40.70p/- to be paid on c.copies of all annexs. 1 to 4.
83	D-LAA/45966/2025	ALOK KUMAR MOHANTY (SR. PANNEL COUNSEL)	2025-11-11	Put up for further S.R after disposal of the said I.As for computing the period of limitation.
84	D-ABLAPL/34375/2025	SITIKANT MISHRA	2025-11-11	1. Name of Husband of Informant appearing in Synopsis and name and address of the informant appearing in Para 2 be redacted.
85	D-ABLAPL/34376/2025	PRAYAS MOHANTY	2025-11-11	1. Paragraph declaration incomplete.
86	D-BLAPL/34400/2025	PRADEEP KUMAR DAS	2025-11-11	1. ANNEX.1 REPEATED IN INDEX.2. Re no. C.T. no .35/25 in synopsis and para.1 of petition not tally with cause title.3. Annex.3 not mentioned in para no. 10 of petition.4.Dt . of rej. order not mentioned in annex.4.
87	D-ABLAPL/34412/2025	AMIT KUMAR NATH	2025-11-11	i) H.C.B.A.W.S. of Rs. 50/- not paid.
88	D-WP(C)/45226/2025	SWETALANA DAS	2025-11-11	Nomenclature of the case not furnished in V.nama
89	D-CONTC/45865/2025	ADV.	2025-11-11	counsel not furnished full name enrollment no. and mobile no. in index and prayer
90	D-WP(C)/46104/2025	JAGAJIBAN PRADHAN	2025-11-11	Annex-1 not exhibited at page no.8 as per Index.
91	D-BLAPL/34094/2025	PARTHA SARATHI DAS	2025-11-11	paragraphs not correct in declaration of affidavit
92	D-CONTC/45935/2025	ADV.	2025-11-11	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.  Ref. certificate not furnished in cause title.

93	D-CRLA/32955/2025	JYOTIRMAYA SAHOO	2025-11-11	Period of Delay 11 Ddays (I.A, for condonation of delay not filed) 2. D.C.Fees of Rs.17.50 not paid on c.copy under Annex-1 3.Page Nos.not fully marked on index in Annexure-1
94	D-WA/45823/2025	SANJIB MOHANTY	2025-11-11	Page mark not correctly furnished in appeal memo as well as Index.
95	D-CRLMC/34528/2025	ASIT KUMAR JENA	2025-11-11	i) F.I.R. has not been registered.Question of maintainability arises for filing of CRLMC.
96	D-CONTC/45610/2025	SANGRAM JENA	2025-11-11	1. FAO case number not correctly furnished in para no.1.
97	D-WP(C)/45294/2025	MADHUMITA PANDA	2025-11-11	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1. Paragraph no.not correctly furnished on declaration.2.Page no.11 not neat and legible.
98	D-TRP(C)/46102/2025	AMULYA RATNA PANDA	2025-11-11	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  surname does not match in lower court document
99	D-WPCRL/34343/2025	UMAKANTA MISHRA	2025-11-11	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
100	D-WA/45816/2025	SANJIB MOHANTY	2025-11-11	Op. no. 3 in wp(c) not made party in appeal memo.
101	D-ABLAPL/34260/2025	DEBASIS BISWAL	2025-11-11	1. Name of Deponent mentioned in Affirmation of Affidavit not correct. 2. Annexure 1 not marked.
102	D-CRLA/34630/2025	JNYANANANDA PANDA	2025-11-11	Status of appellant not furnished 2.Code Wrongly indicated
103	D-ABLAPL/34367/2025	M.PRATAP @ PRATAP KUMAR MOHAPATRA	2025-11-11	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.  1. Date and facts mentioned in the Date Chart not correct. 2. Occupation of the Deponent not mentioned and sole Pet. is swearing on behalf of other petitioner. 3. Age of Pet. mentioned in Declaration of Affidavit not correct. 4. Name of father of Pet. mentioned in C.T. and Vakalatanama not tally.
104	D-WP(C)/45774/2025	SUBRAT MISRA	2025-11-11	4-AFFIDAVIT/VERIFICATION NOT PROPER.  1.Paragraph no. not correctly furnished in the petition.2.Age of the deponent on affidavit does not tally with cause title.
105	D-WP(C)/45806/2025	SUSANTA KUMAR JETHY	2025-11-11	Page no. 17 not neat
106	D-CONTC/45529/2025	ADV.	2025-11-11	C.T OF W.P(C) NO.21390/2023 BE FILED THEN PUT UP FOR SR

107	D-ABLAPL/34315/2025	SURESH CHANDRA PRADHAN	2025-11-11	i) Annexure -1 and 2 not marked in petition.ii) Annexure-2 not marked in page no. 13.
108	D-WP(C)/45299/2025	NATABAR PANDA	2025-11-11	1. Paragraph no. not correctly furnished in the petition
109	D-ABLAPL/34327/2025	RABINDRA NATH PANDA	2025-11-11	i) Authorization not furnished in affidavit.
110	D-ABLAPL/34388/2025	MD ARSHAD RAZA KHAN	2025-11-11	31-As per standing order the details of victim/informant shall not be mentioned in the petition. S.R will be made after removal of defect.
111	D-BLAPL/34180/2025	AMULYA RATNA PANDA	2025-11-11	Petitioner name does not tally with signature put in V.nama.
112	D-CRLMC/34038/2025	ARUN KUMAR BEHERA	2025-11-11	1. Paragraph no. not correctly furnished on declaration.
113	D-MACA/45621/2025	BIJOY DASMOHAPATRA	2025-11-11	Period of Delay 3 days
114	D-RSA/45507/2025	ASHOK KUMAR PRADHAN	2025-11-11	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
115	D-CRLA/33707/2025	BYOMOKESH SAHOO	2025-11-11	1-Original page Nos.49 and 50 of trial court judgement under Annexure-1 not properly arranged, 2-Para Nos.1 to 4 of I.A.No.2981/2025 not available
116	D-CRLMP/34297/2025	JYOTI PATNAIK	2025-11-11	.Certified Copy Of Trial Court Order Not Filed
117	D-CRLMC/34183/2025	SURYAKANTA DWIBEDI	2025-11-11	14-NOT PROPERLY INDEXED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Synopsis not correctly furnished. 2. Page no. 9 repeated twice. 3. As per mentioned in Index copy of the charge sheet under annex-2 not filed.
118	D-MACA/45721/2025	ADAM ALI KHAN	2025-11-11	Period of Delay 89 days 2.statutory deposit not made
119	D-CRLREV/34041/2025	BIPLAB P.B. BAHALI	2025-11-11	Put up SR after filing consolidation petition.
120	D-WP(C)/45295/2025	SIBA PRASAD PATRA	2025-11-11	1. Copy of order dated 03.11.2022 Passed by the Hon,ble Supreme court to be filed.
121	D-BLAPL/34225/2025	SMRUTI RANJAN ROUT	2025-11-11	Name of trial court not mentioned in the prayer.
122	D-ABLAPL/34312/2025	DEEPAK KU SAHOO	2025-11-11	i) Petitioner no. 1 does not represent his legal guardian. in cause title and vakalatnama.
123	D-CRLA/32829/2025	PRASANTA KUMAR JENA	2025-11-11	Period of Delay 09 days ( I.A. not filed) 2.Code Not correct 3. Question of maintainability arises as this matter relates to rejection of bail in Sessions Court. 4. Grounds para not alphabetically marked. 5. Date of order not correct in being aggrieved.
124	D-ABLAPL/33941/2025	SURESH CHANDRA PRADHAN	2025-11-11	1. A. Fee of Rs.4.85 deficient.
125	D-WP(C)/46066/2025	JAGAJIBAN PRADHAN	2025-11-11	Annex-1 not exhibited at page no.7 as per Index.

126	D-WP(C)/45712/2025	BHOJRAJ SETH	2025-11-11	20-VERNACULAR CERTIFICATE NOT FURNISHED.
127	D-BLAPL/34109/2025	DIPANKAR ACHARYA	2025-11-11	Prayer portion of the petition does not tally with cause title.
128	D-WP(C)/46486/2025	BIKASH MISHRA	2025-11-11	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. sl. no. 1 of affidavit not tally with cause title.2. page no11. partially neat.
129	D-WP(C)/46072/2025	JAGAJIBAN PRADHAN	2025-11-11	Annex-1 not exhibited at page no.8 as per Index.
130	D-MACA/45692/2025	GIRIJA PRASAD DUTTA	2025-11-11	Period of Delay 81 days
131	D-RSA/45418/2025	PRATYUSHA NAIDU	2025-11-11	1. Period of Delay 07 days.
132	D-MACA/46182/2025	PRASANTA KUMAR MAHALI	2025-11-11	Period of Delay 91 days
133	D-WP(C)/42661/2025	SURJYA NARAYAN PRADHAN	2025-11-11	Ground column not mentioned in petition.
134	D-ABLAPL/34258/2025	PRANAB RANJAN CHHATOI	2025-11-11	1. GR Case No and Annexure 1 page no. left blank in Date Chart. 2. GR Case No mentioned in 2nd item of Date Chart not correct and Annexure 2 page no left blank. 3. Deponent not signed. 4. Name of Deponent mentioned in Declaration not correct.
135	D-ABLAPL/34329/2025	MANOJ BIHARI DAS	2025-11-11	i) Paragraph sl. no. not correct in the petition and affidavit. ii) L.A.A.W.S. of Rs. 10/- not filed.
136	D-WA/45429/2025	SAROJA KANTA SAMAL	2025-11-11	Court Fee Payable Rs-12/-,Rs-6/- paid. Rs-6/- to be paid.
137	D-ABLAPL/34242/2025	AJIT KUMAR PANDA	2025-11-11	1. Synopsis not page marked.
138	D-WP(C)/46054/2025	JAGAJIBAN PRADHAN	2025-11-11	Annex-2 wrongly mentioned at page no.11 instead of page no.1.
139	D-CRLMC/34263/2025	ARIJEET MISHRA	2025-11-11	1. Date of order not correctly furnished in Prayer of the petition.
140	D-ABLAPL/34428/2025	PRANAYA KUMAR DASH	2025-11-11	Petitioners from Sl. No. 1-4 mentioned in cause title are not signed in full name at V.nama.
141	D-ABLAPL/34234/2025	KOUSIK ANANDA GURU	2025-11-11	1. Items not properly mentioned in Date Chart. 2. Annexure 1 not attested.
142	D-BLAPL/34456/2025	NIHAR RANJAN SAHOO	2025-11-11	. The name of the petitioner mentioned in Cause Title does not tally with that of signature in V>Nama. 2.The name of the P.S case is not correctly furnished in Cause Title and petition. 3. Annexure 1 is not attested. 4. A. fee is deficient.
143	D-CRLA/33709/2025	PRAFULLA CHANDRA ACHARYA	2025-11-11	Status of appellant not furnished 1-E.N.No.not furnished in index, 2-Place of the trial court not mentioned in being aggrieved para, 3-Para No.4 not available in I.A.No.2982/2025
144	D-CONTC/45599/2025	ADV.	2025-11-11	Subject code not furnished. 2.Date of order not correctly furnished in para no.3.
145	D-CMP/45860/2025	MAHESWAR MOHANTY	2025-11-11	O.Ps No-5 to 11 were added as Parties but not yet substituted in the L.A.Court

146	D-CRLMC/33984/2025	MAHES DAS	2025-11-11	1. Copy of Charge sheet to be filed
147	D-CRLA/33751/2025	RAMANI KANTA PATTANAİK	2025-11-11	1-Category of sentence awarded in default of fine wrongly mentioned in entire brief, 2-Vernacular certificate and occupation of deponent not furnished in I.As.
148	D-WPCRL/33787/2025	JAYANTA KUMAR MAJHI	2025-11-11	PUT UP FOR SR AFTER SIGNATURE OF PETITIONER IN V.NAMA
149	D-CRLMP/34284/2025	BHABANI SANKAR DAS	2025-11-11	1. Synopsis and date chart not furnished in Index. 2. Nomenclature not mentioned in V.nama

**DEFECTIVE REPORT LIST**

**DEFECTIVE REPORT OF 11-11-2025 (CASES FILED  
BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
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